<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, **on account of paucity of time, adjourned the matters on the Daily Board dated 30th June 2025 as follows : This is for information of all concerned. These dates will also be updated in the CIS.**

Sr No	Date	Sr No	Date
57 to 66	July 18, 2025	104 to 110	July 24, 2025
67 to 76	July 21, 2025	111	July 08, 2025
77 to 78, 80 to 87	July22 , 2025	112 to 114	July 24, 2025
79	July 11, 2025	115 to 119	July 25, 2025
88 to 92	July 23, 2025	120	July 29, 2025
93	July 08, 2025	121 to 125	July 25, 2025
94 & 95	July 10, 2025	126 to 135	July 28, 2025
96	July 07, 2025	136 to 145	July 29, 2025
97	July 09, 2025	146 to 150	July 30, 2025
98 to 100	July 23, 2025	151	July 07, 2025
101	July 07, 2025	152 to 154	July 30, 2025
102 to 103	July 23, 2025		

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Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 1st day of July, 2025.

By order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.